Name of the Corporate Debtor: GAJANAN INDUSTRIES LIMITED; Date of Commencement of CIRP: 01-05-2019; List of Creditors as on: 01-11-2020; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digitof registration number: 11253

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	388747055	1	388747055		00	00	00	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	12	977772310	12	977772310		00	00	00	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	00	00	00	00		00	00	00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	00	00	00	00		00	00	00	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		00	00	00	Annexure 5
6	Operational creditors (Employees)	00	00	00	00		00	00	00	Annexure 6
7	Operational creditors (Government Dues)	01	211428832	001	211428832		00	00	00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	11228133	8	11164879		00	00	00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	00	00	00	00		0	0	0	Annexure 9
Total						100.00				